

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 75/TT/2020**

- Subject** : Approval of transmission tariff for from COD to 31.3.2019 for Asset: 400 kV Transmission Line for reconfiguration of Biharsharif Ckt III and IV from present location to the Stage II side of Kahalgaon Switchyard of NTPC under Split Bus arrangement for various substations in Eastern Region.
- Date of Hearing** : 13.2.2020
- Coram** : Shri P. K. Pujari, Chairperson  
Shri I. S. Jha, Member
- Petitioner** : Power Grid Corporation of India Ltd. (PGCIL)
- Respondents** : Bihar State Power (Holding) Company Ltd. and 6 others
- Parties present** : Shri A.K. Verma, PGCIL  
Shri Mukesh, PGCIL  
Ms. Swapna Seshadri, Advocate, NTPC  
Ms. Ritu Apurva, Advocate, NTPC  
Shri Prashant Chaturvedi, Advocate, NTPC

**Record of Proceedings**

Learned counsel for NTPC, Respondent No. 7, sought four weeks' time to file reply in the matter.

2. The Commission directed the petitioner to submit the following information, on affidavit by 23.3.2020 with an advance copy to the respondents:-

- (i) Year wise discharge statement of Initial spares.
- (ii) Clarification regarding the mismatch of SBI loan amount of ₹166.12 lakh in IDC statement and Form 9C.
- (iii) CEA energisation certificate under Regulation 43 of CEA (Measures Related to Safety and Electricity Supply) Regulations, 2010;
- (iv) As per Auditor certificate dated 23.5.2019, ₹27 lakh initial spares has been claimed for transmission line, however, in Form-5, no initial spare has been claimed. Clarify the same;
- (v) Details of reasons for time over-run and correspondence exchanged, if any, chronology of the time over-run along with documents in the following format:-



Asset	Activity	Period of activity				Time over-run (in month (s) or day(s))	Reason (s) for Time over-run
		Planned		Achieved			
		From	To	From	To		
	Land Acquisition						
	LOA						
	Supplies (Structures, equipment's, etc.)						
	Foundation						
	Civil works/Tower erection						
	Stringing						
	Delay in Bus Splitting of Kahalgaon STPS Stage 1&11 by NTPC limited						
	ROW problem (mentioned location wise details)						
	Testing & commissioning						
	Any other Activities for time over-run , if any						

3. The Commission further directed the respondents to file their reply by 30.3.2020 with an advance copy to the petitioner who shall file their rejoinder, if any, by 6.4.2020. The Commission further directed the parties to comply with the above directions within the specified timeline and observed that no extension of time shall be granted.

4. The next date of hearing will be intimated to the parties in due course of time.

**By order of the Commission**

sd/-  
(V. Sreenivas)  
Dy. Chief (Law)

